#### **HIGH COURT OF JAMMU & KASHMIR AND LADAKH** (Office of the Registrar General at Srinagar) \*\*\*\*\*

## ORDER

## No: 705 of 2025/RG

### Dated: 14.05.2025

In partial modification to High Court Order No. 479 of 2025/RG dated 26.03.2025, read with order No. 531 of 2025/RG dated 11.04.2025, Hon'ble the Chief Justice, High Court of J&K and Ladakh has been pleased to nominate Hon'ble Mr. Justice Sanjay Parihar and Hon'ble Mr. Justice Shahzad Azeem as Administrative Judge(s) for District Reasi and District Ramban respectively.

#### By Order.

# No: 25037-56/RG/GS

#### Copy to the:-

- Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar. Secretary to Hon'ble Mr/Ms. Justice 2
  - .. for information of their Lordships.
- 3 Registrar Vigilance, High Court of J&K and Ladakh, Srinagar. Member Secretary, Legal Services Authority, J&K/Ladakh. 4
- 5
- Director, J&K Judicial Academy, Srinagar. Registrar Rules, High Court of J&K and Ladakh, Srinagar 6
- Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar, 7
- Registrar Inspection, High Court of J&K and Ladakh, Jammu/Srinagar. 8
- Registrar Computers (IT), High Court of J&K and Ladakh, Jammu. 9
- Principal District and Sessions Judges, Reasi and Ramban. 10.
  - .. for information
- Joint Registrar Judicial (Protocol), High Court of J&K and Ladakh, Jammu/Srinagar. 11
- CPC e-Courts, High Court of J&K and Ladakh, for information. 12
- Incharge NIC, High Court of J&K and Ladakh, Jammu for uploading the same on the official 13. website of the High Court. 14
- In-Charge Librarian, High Court of J&K, Jammu/Srinagar for information and keeping the record of the same. 15
- In-charge Statistical & Accounts Section, High Court of J&K and Ladakh Main Wing, Srinagar, for information. Office file. 16.

Registrar General (Officiating)

(M) Sharma) **Registrar General (Officiating)** 

#### Dated: 14.05.2025